

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2881  
ANSWERED ON:11.08.2010  
UTILISATION CERTIFICATE  
Ram Shri Purnmasi

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether foodgrains worth crores of rupees meant for Mid Day Meal Scheme rotted due to poor storage in the States of Bihar and Madhya Pradesh during 2003-08;
- (b) if so, the details thereof;
- (c) whether the State Governments are not submitting the utilisation certificates for the foodgrains received by them for Mid Day Meal Scheme to the Government;
- (d) if so, the steps taken by the Government to ensure that the foodgrains are not diverted/misutilised;
- (e) whether uncooked food is being distributed to children;
- (f) if so, the reasons therefor; and
- (g) the corrective measures taken in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): No instance of foodgrains rotting due to poor storage has come to notice in Madhya Pradesh. The Government of Bihar has reported a few cases of rotten foodgrains mainly due to the poor quality of foodgrains provided by Food Corporation of India (FCI)/State Food Corporation (SFC).

(c) & (d): State Governments of Bihar and Madhya Pradesh have been sending foodgrain utilization regularly since financial year 2007-08. The unspent balance of foodgrain at the end of the financial year is adjusted in the foodgrain allocation of the next financial year. In the Mid-Day-Meal Scheme (MDMS) guideline there is an elaborate mechanism for effective monitoring at all levels, right from school to National level. In Bihar 667.88 quintal of wheat was diverted in five blocks of Buxer district for flood relief work during 2003-04. Out of 667.88 quintals of wheat, 119 quintals of wheat has already been recouped. Order has also been issued to recoup the rice for the value equal to remaining 548.88 quintal of wheat. No such case has been reported from Madhya Pradesh.

(e) to (g): Only hot cooked meal is served under the Mid Day Meal Scheme. No case of distribution of uncooked food has come to the notice of the Government in respect of Bihar and Madhya Pradesh.